

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II**

**Item 24**

**CP (IB) No. 251/Chd/Pb/2022**

**Under Section 59, IBC 2016**

**In the matter of:**

Ekam Plastics Pvt. Ltd.

...Petitioner

Due to paucity of time, the matter could not be taken up today hence, adjourned to 08.12.2023.

Sd/-

**Court Officer**

November 1, 2023  
*Mamta*